

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.327**

IA-5441/2021 IA-4335/2021 IA-4353/2021 Cont.P-18/2021  
In  
IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr

....**APPLICANT / PETITIONER**

**VS**

M/s. Earthcon Universal Infratech Pvt. Ltd

....**RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 16.03.2022**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**


**PRESENT:**

For the RP : Mr. Rishabh Jain, Advocate  
For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 27.04.2022.

  
**(Madhu Narula)**  
**Court Officer (Court III)**